recommendations/observations contained in the Three Hundredth Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2020-21) pertaining to the Ministry of Micro, Small and Medium Enterprises.

MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I move the following Motion:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri K.K. Ragesh, retired from Rajya Sabha on 21st April, 2021 and Shri B.L. Verma, appointed as Minister *w.e.f* 7th July, 2021, to associate with the Committee on Welfare of Other Backward Classes (OBCs) for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee."

The question was put and the Motion was adopted.

MR. CHAIRMAN: 'For the remaining period' could have been better than saying 'for the unexpired portion'. इसको देख लीजिए।

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I move the following Motion:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri Bhupender Yadav and Shri Rajeev Chandrasekhar, appointed as Ministers *w.e.f* 7th July, 2021, to associate with the Committee on Public Accounts for the remaining part of the term of the Committee and do proceed to elect, in

such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee".

The question was put and the Motion was adopted.

SHRI JAIRAM RAMESH (Karnataka): Sir, we have given a large number of notices under Rule 267....(Interruptions)...

MR. CHAIRMAN: Please Dolaji, please go to your seat.(Interruptions)... यह अच्छा नहीं है। ...(व्यवधान)...ऐसा क्यों करती हैं? ...(व्यवधान)...आप खड़ी हैं, वे वैल के अंदर आ रहे हैं। ...(व्यवधान)...

श्री दीपेन्द्र सिंह हुड्डा (हरियाणा)ः सर, हमने किसानों के मुद्दे पर रूल 267 के तहत कार्यस्थगन प्रस्ताव का नोटिस दिया हुआ है। ...(व्यवधान)...हमें अपनी बात रखने का मौका दिया जाए। ...(व्यवधान)...

श्री संजय राउत (महाराष्ट्र)ः सर, आज किसान सड़क पर हैं। ...(व्यवधान)... उनकी बात नहीं सुनी जा रही है। ...(व्यवधान)...

MR. CHAIRMAN: The names of the Members who are holding the placards have to be published.(Interruptions)... Deependerji, if the House cooperates with me, I can hear people. All of them have given notices. Prof. Ram Gopal Yadavji demands for discussion on farmers' agitation. Also Shri Sanjay Singh, Shri Partap Singh Bajwa, Shri K.C. Venugopal, Shri Sukhendu Sekhar Ray, Shri Mallikarjun Kharge, Shri Elamaram Kareem, Dr V. Sivadasan, Shri Binoy Viswam. ...(Interruptions)... Please go to your seats.

SHRI PARTAP SINGH BAJWA (Punjab): Sir, we have given notices under Rule 267, thousands of farmers are sitting on the borders. ... (*Interruptions*)...

MR. CHAIRMAN: What I am saying is that I am ready, I am ready to discuss. ...(Interruptions)... Even the Business Advisory Committee has decided to hear about the farmers' problems and also about other problems, provided the House is in order. ...(Interruptions)...Secondly, Members do not cooperate and stand up. ...(Interruptions)... Just see. ...(Interruptions)...The House is adjourned to meet at 12.00 noon.

The House then adjourned at ten minutes past eleven of the clock.

The House reassembled at twelve of the clock, MR.DEPUTY CHAIRMAN in the Chair.

ORAL ANSAWERS TO QUESTIONS

MR. DEPUTY CHAIRMAN: Question No. 136, Lt. Gen. (Dr.) D. P. Vats, please. ... (Interruptions)...

Promotion of electric vehicles

- * 136. LT. GEN. (DR.) D. P. VATS (RETD.): Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
 - (a) the steps taken by Government to promote electric vehicles in view of the limited reserves of oil and natural gas in the country;
 - (b) the details of the subsidy being provided to every buyer on the purchase of an electric vehicle;
 - (c) the details of the changes being made to increase the power of battery of electric vehicles; and
 - (d) whether Government proposes to make a separate lane for electric vehicles and if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES (DR. MAHENDRA NATH PANDEY): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) Sir, the Ministry of Heavy Industries to promote electric vehicles formulated a Scheme Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015. At present, Phase-II of FAME India Scheme is being